

Investors, Non-resident Indians, Foreign Institutional Investors etc;

4. To make suggestions on the modus operandi of disinvestment, whether through public offers or private placements;

5. To lay down the criteria for valuation of equity shares of Public Sector Enterprises;

6. To make recommendations on any other subject matter germane to the disinvestment plan.

#### **50 Per cent Excise Relief to New Cement Unit**

2744. SHRIMATI MIRA DAS:  
SHRI SHANKAR  
DAYAL SINGH:  
SHRI CHIMANBHAI MEHTA:  
SHRI P. UPENDRA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact' that Government have proposed 50 per cent excise relief for five years for new cement units and for existing units on expanding capacity;

(b) whether I.C.I.C.I. has recently estimated ex-factory cost for new units at Rs. 3400 per MT and final market price of Rs. 2688 per MT or Rs. 134.50 per bag;

(c) whether it is a fact that cost of expansion project of Vikram, Jaiprakash and Indian Ravon that started production in 1991, is around Rs. 1450 per tonne, and taking inflation into consideration ex-factory cost may come to Rs. 1850 per tonne;

(d) whether new plants can achieve 20 per cent savings apart from drastic cut in labour cost, vital concessions of sales-tax decline in interest rates etc., that would result in Rs. 90-100 per bag ex-factory price; and

(e) if so, what are the reasons for making proposal for 50 per cent excise relief to new and exoanding units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SMT. KRISHNA SAHI): (a) In view of the ensuing Budget, it is not possible to indicate the views of the Government in this regard.

(b) I.C.I.C.I., in its report, has not taken a definitive stand on this.

(c) Such information of individual units is not maintained by the Government.

(d) and (e) Government's objective is to create a viable scenario for the prospective companies to set up cement capacities in order to meet the growing demand for cement in the country. All relevant factors are taken into account whilst evolving policies in this direction.

#### **Prices of Disinvested Shares of Different PSUs.**

2745. SHRI CHIMANBHAI MEHTA:  
SHRI P. UPENDRA:  
SMT. MIRA DAS:  
SHRI SARADA MOHANTY:  
SHRI MOHD. KHALEELUR  
RAHMAN:

Will the PRIME MINISTER be pleased to state:

(a) what is the book value investment in profit/loss making public sector undertakings;

(b) what is the estimated market value of the profit and loss making undertakings; and"

(c) at what price shares of PSUs were sold during last 2 years and what is the value of those shares in the market today?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) The book value of the paid up share capital of 246 Central PSUs as on 31-3-1991 is Rs. 43034.41 crores.

(b) The market value of the equity